

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 18 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2020

Name of the Company:

Vijay Maruti Saple
V/s
Shree Maheshwar Hydel Power Corporation
Ltd

Section:

Section 9 of Insolvency & Bankruptcy Code

ORDER
(Through video conferencing)

Learned Counsel Mr. Kunal Vaishnav appeared for the Operational Creditor.

We direct the Operational Creditor to serve notice to the Corporate Debtor by speed-post and by e-mail and file affidavit within two weeks.

Matter to appear for further consideration on 23.07.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 25th day of June, 2020.